

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 104 OF 2016 &
IA NOS. 249 & 250 OF 2016**

Dated: 20th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**GAIL Gas Ltd. Appellant(s)
Vs.**

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Sacchin Puri, Sr. Adv.
Mr. Ajit Pudussery
Mr. Kamil Khan
Mr. Navroop Singh Bakshi
Mr. Ajeet Singh Verma

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Prashant Bezboruah for R.1

ORDER

List the matter on **29th March, 2019.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**

Vg/pk